

*[English]***Utilisation of Aid**

1057. SHRI NITISH KUMAR :

SHRI NAWAL KISHORE RAI :

Will the Minister of FINANCE be pleased to state:

(a) whether foreign economic aid has not been utilised due to not completing the under construction projects on time under various Ministries;

(b) if so, the names of the projects whose construction has been affected as a result thereof alongwith the names of the Ministries to which these projects are related;

(c) the amount of unutilized in these projects separately; and

(d) the amount of unutilized allocated economic aid in each project separately?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PRASAD PAL) : (a) to (d). The information will be collected and laid on the table of the House.

*[Translation]***Minimum Wages**

1058. SHRI HARI KEWAL PRASAD : Will the Minister of LABOUR be pleased to state :

(a) whether the Government have constituted the Central Industrial Relation Machinery for the poorer implementation of the Minimum Wages Act, 1948;

(b) if so, when it was constituted;

(c) the expenditure incurred by the Government thereon till-date;

(d) the number of cases investigated by the machinery and the number of cases in which irregularities noticed; and

(e) the details of such cases, State-wise?

THE MINISTER OF LABOUR AND MINISTER OF TEXTILES (SHRI G. VENKAT SWAMY) : (a) Central Industrial Relations Machinery (CIRM) has been set-up for prevention and settlement of various labour laws including Minimum Wages Act in industries/employments for which appropriate Government is the Central Government. It also carries out certain functions relation to verifications of membership of trade unions in the country.

(b) CIRM was set up in April, 1945.

(c) An expenditure of Rs. 6.77 crore was made on the function of CIRM during 1994-95. For the financial year 1995-95, an expenditure of Rs. 4.21 crore has been made so far till September 1995.

(d) and (e) CIRM has been divided into 18 regions for functional purposes. A statement indicating the region wise details of number of inspections, irregularities detected etc. during the year 1994, is enclosed.

STATEMENT

Sl. No.	Region	inspection	Iregularities Detected	Iregularities Rectified	Prosecution Launched	Convictions Secured	Acquittals
1	2	3	4	5	6	7	8
1.	Ahmedabad	265	2247	787	270	32	-
2.	Ajmer	662	8159	15466	556	1582	-
3.	Asansol	328	3236	2940	237	204	-
4.	Bangalore	1213	13592	17780	259	413	7
5.	Bhubaneshwar	657	9085	7194	79	20	-

1	2	3	4	5	6	7	8
6.	Bombay	664	8877	3707	102	36	-
7.	Calcutta	417	4853	4202	161	191	-
8.	Chandigarh	473	1508	1108	454	220	-
9.	Cochin	391	4339	2777	164	134	-
10.	Delhi	214	2935	1882	303	151	-
11.	Dhanbad	937	6873	5891	526	599	-
12.	Guwahati	270	3520	3562	82	32	-
13.	Hyderabad	1127	11784	12174	2973	917	12
14.	Jabalpur	945	11875	11575	546	407	-
15.	Kanpur	578	10384	10951	104	80	-
16.	Madras	847	9812	7911	259	160	-
17.	Nagpur	552	6955	6345	186	93	-
18.	Patna	306	2958	2521	184	178	-
TOTAL		10846	122992	118773	7463	5549	19

[English]

Foreign Exchange Rate of Custom

1059. SHRI JEEWAN SHARMA : Will the Minister of FINANCE be pleased to state:

(a) whether the Customs authorities are not aligning their exchange rate with daily fluctuations in the forex markets to earn higher revenue from imports;

(b) if so, the reasons therefor; and

(c) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) : (a) to (c). For the purpose of determination of assessable value, exchange rates are notified at the levels prevailing in the Forex market, the same are monitored on a daily basis and if there is a substantial variation which persists continuously for more than seven working days, the rates are accordingly re-adjusted.

It is not practicable to notify the changes in the currency rates on daily basis. The present system is considered satisfactory and pragmatic.

[Translation]

Handloom Development Centres

1060. SHRI RAJENDRA KUMAR SHARMA : Will the Minister of TEXTILES be pleased to state:

(a) whether the Union Government have launched any Scheme to set up Handloom Development Centres;

(b) if so, the details of the works being undertaken in these centres; and

(c) the total funds spent by the Union Government for implementation of this project so far and the number of weavers benefited therefrom?

THE MINISTER OF LABOUR AND MINISTER OF TEXTILES (SHRI G. VENKAT SWAMY) : (a) Yes, Sir.